

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1009
ANSWERED ON:01.03.2000
SICKNESS IN SMALL SCALE SECTOR
SUBODH MOHITE

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether the Government propose to enact any new legislation to tackle the problem of sickness in Small Scale Sector;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government propose to grant statutory status to the State level Inter-Institutional Committees; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a) & (e): The High Level Committee on Credit to Small Scale Industries (Kapoor Committee) that was set up by RBI, inter alia recommended grant of statutory powers to State level Inter Institutional Committees for the enforcement of decisions made in respect of the rehabilitation of potentially viable SSI units. The above recommendation is under examination.